

**Office of Judge-in-Charge, Civil Court Koderma**

Notice No. 79...../2020 Dated 20<sup>th</sup> April, 2020

As per direction, E-mail ids and mobile numbers of P.P and A.P.Ps, Koderma are mentioned below for information and needful.

**Name of Public Prosecutor and Assistant Public Prosecutors, Civil Court, Koderma with email id and Mobile Number.**

Sl No.	Name of P.P and APPs	Mobile No.	E-mail
1	Shri Dinesh Chandra, Public Prosecutor, Koderma	9264454021	dinesh190862@gmail.com
2	Shri Binod Prasad, Assistant Public Prosecutor, Koderma.	9264454141	1961binodprasaddariyapur@gmail.com
3	Miss Anjilina Barla, Assistant Public Prosecutor, Koderma	6200770922	Anjilinabarla12@gmail.com

*Inform all concerned immediately.*

Judge-in-charge  
Civil Court, Koderma

Memo No. 80, 81, 82, 83...../2020

Dated 20.04.2020

Copy forwarded to (1) DLSA, Koderma (2) ) All the Judicial Officers posted in civil, Koderma(3)The District Bar Association, Koderma (4) The Jail Superintendent, Sub Jail, Koderma ,the copy of this notice has also to be affixed on the notice board situated at the main gate of the Civil Court, Koderma and uploaded on the website of the ecourts Koderma judgeship website.

Judge-in-charge,  
Civil Court, Koderma.